

IN THE NATION COMPANY LAW TRIBUNAL : NEW DELHI

COURT-III

IB-761(ND)2018

IN THE MATTER OF:

M/s Sony Pictures Networks India Pvt. Ltd.

.....PETITIONER

Vs

M/s Ortel Communication Ltd.

.... RESPONDENT

SECTION

Under Section 9 IBC Code, 2016

Order delivered on 26.09.2018

Coram:

R.VARADHARAJAN,

Hon'ble Member (Judicial)

V.K.Subburaj,

Hon'ble Member (Technical)

For the Petitioner/applicant

: Mr. Kunal Tandon, Advocate

For the Respondent

: Mr. Virender Ganda, Mr. Pawan, Mr. Anuj, Mr.

Ayandeep Mishra, Advocate

ORDER

Learned counsel for the parties are present. Due to paucity of time, the matter was not able to be taken up today. Post the matter on 03.10.2018.

— Sel —

(V.K.SUBBURAJ)
MEMBER (TECHNICAL)

— Sel —)

(R. VARADHARAJAN,
MEMBER (JUDICIAL)

Varinder Kumar